

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP SR NO.3932/14/HDB/2017
NAME OF THE COMPANY	Elbit Medical Diagnostics Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Elbit Medical Diagnostics Ltd
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
Abu Akram	Advocate	98491-70007	<u>Abu Akram</u>
CS Krishna.	C. S.	98490-31545	<u>CS Krishna</u>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

ORDER

Heard. Shri Abu Akram along with Shri Krishna, CS, Ld. Counsel for Petitioner.

The Counsel submitted that he has filed Vakalath and requested time for 4 weeks to comply with the objections raised by the Registry.

Case is posted to 08.12.2017.



Member (T)

pc



Member (J)